COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 264 OF 2016

Dated: 27th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Paschim Gujarat Vij Co. Ltd. .... Appellant(s)
Vs.
Gokul Agro Resources Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya

Counsel for the Respondent(s) : ----

ORDER

Issue notice to the Respondents returnable on 02.12.2016. Dasti, in addition, is permitted.

List the matter on ***02.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt